

DIVISION BENCH
COURT - II

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/80(KB)2020
IA(I.B.C)/664(KB)2022,
IA(I.B.C)/486(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MARCH 2024, 10:30 A.M

IN THE MATTER OF	PLB LOGISTICS PVT.LTD. VS SIMPEX SAFETY & APPARELS LLP
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Rachana Agarwal, Adv.] For the Resolution Professional

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **9th May, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)